## THURSDAY, 26 JULY, 2018 11.30 A.M.

## 1. **QUESTIONS**

## (a) STARRED QUESTIONS

Questions in Starred list (Corrected) to be orally answered.

#### (b) <u>UNSTARRED QUESTIONS</u>

Replies to Questions in Unstarred list (Corrected) to be laid on the Table.

## 2. PAPERS TO BE LAID ON THE TABLE

**1.SHRI MANOHAR PARRIKAR,** Chief Minister to lay The Performance Budget 2018-19 in respect to the following Demands for Grants:

- 1.Director of Settlement & Land Records (Demand No. 7).
- 2. Excise (Demand No. 11).
- 3. Department of Environment (Demand No. 24).
- 4. Small Saving & Lotteries (Demand No. 30).
- 5. School Education (Demand No. 34).
- 6. Higher Education (Demand No.35).
- 7. Government Polytechnic, Curchorem (Demand No. 39).
- 8. Goa Architecture College (Demand No. 41).

## 2.SHRI MANOHAR PARRIKAR, Chief Minister to lay the following

Notifications/Orders issued Under the Goa Goods and Service Tax Act, 2017

- 1.Official Gazette, Series-I No. 47 dated 22.02.2018.
- 2.Official Gazette, Series-I No. 48 dated 01.03.2018.
- 3.Extraordinary Gazette, Series-I No. 50 dated 16.03.2018.
- 4. Extraordinary Gazette, Series-I No. 51 dated 22.03.2018.
- 5.Extraordinary Gazette No. 2, Series-I No. 50 dated 16.03.2018.
- 6.Extraordinary Gazette No. 3, Series-II No. 51 dated 26.03.2018.
- 7. Extraordinary Gazette, Series-I No. 52 dated 29.03.2018.
- 8. Extraordinary Gazette, Series-I No. 52 dated 29.03.2018.
- 9.Extraordinary Gazette No. 3, Series-II No. 52 dated 04.04.2018.
- 10.Extraordinary Gazette, Series-I No. 2 dated 13.04.2018.
- 11.Extraordinary Gazette, Series-I No. 5 dated 04.05.2018.
- 12.Extraordinary Gazette, Series-I No. 7 dated 18.05.2018.
- 13.Extraordinary Gazette, Series-II No. 8 dated 25.05.2018.
- 14.Extraordinary Gazette, Series-I No. 8 dated 25.05.2018. 15. Extraordinary Gazette, Series-II No. 8 dated 24.05.2018.
- 16. Extraordinary Gazette No. 2, Series-I No. 8 dated 28.05.2018.
- 17. Extraordinary Gazette, Series-II No. 8 dated 28.05.2018.
- 18.Extraordinary Gazette, Series-I No. 10 dated 13.06.2018.
- 19. Extraordinary Gazette, Series-II No. 11 dated 14.06.2018.

#### a. Tax Notifications

- 1. Notification No.38/1/2017- Fin(R & C) (48) dated 27/02/2018 published in the Official Gazette, Series-I No. 48 dated 01.03.2018.
- 2. Notification No.38/1/2017- Fin(R & C) (49) dated 27/02/2018 published in the Official Gazette, Series-I No. 50 dated 16.03.2018.
- 3. Notification No.38/1/2017- Fin(R & C) (50) dated 21/03/2018 published in the Official Gazette, Series-I No. 51 dated 22.03.2018.
- 4. Notification No.38/1/2017- Fin(R & C) (51) dated 21/03/2018 published in the Official Gazette, Series-I No. 51 dated 22.03.2018.
- 5. Notification No.38/1/2017- Fin(R & C) (54) dated 28/03/2018 published in the Official Gazette No. 2, Series-I No. 51 dated 28.03.2018.
- 6. Notification No.38/1/2017- Fin(R & C) (55) dated 28/03/2018 published in the Official Gazette No.2, Series-I No. 51 dated 28.03.2018.

- 7. Notification No. CCT/26-2/2017-18/30, dated 26/03/2018 published in the Extraordinary Gazette No. 3, Series-II No. 51 dated 26.03.2018.
- 8. Notification No. CCT/26-2/2017-18/31/6130 dated 29/03/2018 published in the Extraordinary Gazette No. 3, Series-II No. 51 dated 26.03.2018.
- 9. Notification No. CCT/26-2/2017-18/32/6131 dated 29/03/2018 published in the Extraordinary Gazette, Series-II No. 52 dated 29.03.2018.
- 10. Notification No. CCT/26-2/2017-18/33/6132 dated 29/03/2018 published in the Extraordinary Gazette, Series-II No. 52 dated 29.03.2018.
- 11. Notification No.38/1/2017- Fin(R & C) (52) dated 03/04/2018 published in the Extraordinary Gazette No. 3, Series-II No. 52 dated 04.04.2018.
- 12. Notification No.38/1/2017- Fin(R & C) (53) dated 03/04/2018 published in the Extraordinary Gazette No. 3, Series-II No. 52 dated 04.04.2018.
- 13. Notification No.38/1/2017- Fin(R & C) (56) dated 11/04/2018 published in the Extraordinary Gazette, Series-I No. 2 dated 13.04.2018.
- 14. Notification No. 38/1/2017- Fin(R & C) (57) dated 04/05/2018 published in the Extraordinary Gazette, Series-I No. 5 dated 04.05.2018.
- 15. Notification No. CCT/26-2/2017-18/34 dated 18/05/2018 published in the Extraordinary Gazette, Series-I No. 7 dated 18.05.2018.
- 16. Notification No. 38/1/2017- Fin(R & C) (58) dated 23/05/2018 published in the Extraordinary Gazette, Series-II No. 8 dated 25.05.2018.
- 17. Notification No. 38/1/2017- Fin(R & C) (60) dated 25/05/2018 published in the Extraordinary Gazette, Series-I No. 8 dated 25.05.2018.
- 18. Notification No. CCT/26-2/2018-19/35 dated 21/05/2018 published in the Extraordinary Gazette, Series-II No. 8 dated 24.05.2018.
- 19. Notification No. CCT/26-2/2018-19/36 dated 28/05/2018 published in the Extraordinary Gazette, Series-II No. 8 dated 28.05.2018.
- 20. Notification No. 38/1/2017- Fin(R & C) (61) dated 13/06/2018 published in the Extraordinary Gazette, Series-I No. 10 dated 13.06.2018.
- 21. Notification No. 38/1/2017- Fin(R & C) (62) dated 13/06/2018 published in the Extraordinary Gazette, Series-I No. 10 dated 13.06.2018.
- 22. Notification No. 38/1/2017- Fin(R & C) (59) dated 11/06/2018 published in the Extraordinary Gazette, Series-II No. 11 dated 14.06.2018.

#### **b.** Rate Notifications

- 1. Notification No. 38/1/2017- Fin(R & C) (5/2018-Rate)(Corri.)/499 dated 19/02/2018 published in the Official Gazette, Series-I No. 47 dated 22.02.2018.
- 2. Notification No. 38/1/2017- Fin(R & C) (6/2018-Rate)(Corri.)/500 dated 19/02/2018 published in the Official Gazette, Series-I No. 47 dated 22.02.2018.
- 3. Notification No. 38/1/2017- Fin(R & C) (10/2018-Rate)/695 dated 28/03/2018 published in the Extraordinary Gazette NO. 2, Series-I No. 51 dated 28.03.2018.
- 4. Notification No. 38/1/2017- Fin(R & C) (11/2018-Rate) dated 28/05/2018 published in the Extraordinary Gazette No. 2, Series-I No. 8 dated 28.05.2018.

## c. Order

1. Notification No. CCT/26-2/2017-18/12/6129 dated 29/03/2018 published in the Extraordinary Gazette, Series-II No. 52 dated 29.03.2018.

# 3. <u>DISCUSSION AND VOTING OF THE FOLLOWING DEMANDS FOR</u> <u>GRANTS,2018-19(DAY-4)</u>

Demand No. 8 - Treasury & Accounts Administration, North Goa Demand No. 9 - Treasury & Accounts Administration, South Goa

Demand No. 11 - Excise

Demand No. 12 - Commercial Taxes

Demand No. 19 - Industries, Trade & Commerce Demand No. 30 - Small Savings & Lotteries

Demand No. 32 - Finance

Demand No. 68 - Forests

Demand No. 71 - Co-operation

Demand No. 72 - Science and Technology

Demand No. 83 - Mines

## 4. GOVERNMENT BILLS-INTRODUCTION

**1. SHRI MANOHAR PARRIKAR**, Chief Minister to move for leave to introduce The Goa State Higher Education Council Bill, 2018.

**ALSO** to introduce the Bill.

**2. SHRI MANOHAR PARRIKAR**, Chief Minister to move for leave to introduce The Goa Lokayukta (Amendment) Bill, 2018.

**ALSO** to introduce the Bill.

ASSEMBLY HALL PORVORIM-GOA 25<sup>th</sup> JULY, 2018 N. B. SUBHEDAR SECRETARY